

J.R. (A)
27/10/2020

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No :11/E.V./2020

Date :27.10.2020

Hon'ble the Chief Justice has been pleased to declare Public Holiday on 29.10.2020 (Thursday) in Rajasthan High Court, Jaipur Bench, Jaipur on account of Election of Municipal Corporation(Nagar Nigam), Jaipur.

By order,

(YUDHISHIR SHARMA)
REGISTRAR (ADMN.)

No. Gen./XII/08/90/ 5451

Date. 27.10.2020

Copy forwarded to the following for information and necessary action:-

- (1) Registrar cum Principal Secretary to Hon'ble the Chief Justice, Rajasthan High court.
- (2) PS. to all the Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
- (3) Secretary General, Supreme Court of India, New Delhi
- (4) Registrar General, Rajasthan High Court.
- (5) Registrar General, All High Courts.
- (6) Secretary, Law and Legal Affairs Department, Government of India, New Delhi.
- (7) Secretary to the Government, General Administrative Department (GAD), Jaipur
- (8) Secretary to the Government, Department of Finance(Margopay), Jaipur
- (9) Principal Secretary to Government, Law & Legal Affairs Department, Jaipur
- (10) Secretary to the Government, Home Department, Jaipur.
- (11) Accountant General, Rajasthan, Jaipur.
- (12) The Superintendent, Government Central Press Rajasthan Jaipur for publication in the next issue of the Rajasthan Rajpatra.
- (13) Registrar (Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
- (14) All Registrars/O.S.D., Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur and Registrar(H.Q. at New Delhi), Bikaner House, Shahjhan Road, New Delhi-11
- (15) Registrar (Classification) Rajasthan High Court, Jodhpur/Bench Jaipur for uploading on website of Rajasthan High Court.
- (16) All the District & Sessions Judges.
- (17) The Member Secretary, Rajasthan State Legal Services Authority, Jaipur
- (18) All Joint Registrar/Deputy Registrars/Assistant Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
- (19) The Director, Rajasthan State Judicial Academy, Jodhpur.
- (20) Chief Accounts Officer, Rajasthan High Court, Jodhpur.
- (21) Advocate General, Rajasthan, Jaipur.
- (22) All The Additional Advocate General, Jodhpur/Jaipur.
- (23) All Administrative Officers Judicial/ A.A.Os/Court Masters, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur
- (24) Central Administrative Tribunal, Jodhpur
- (25) The President, Rajasthan High Court Advocates Association/Lawyers Association, Jodhpur
- (26) The Secretary, Bar council of Rajasthan, Jodhpur.
- (27) The President, Rajasthan High Court Bar Association, Jaipur
- (28) Senior Librarian, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
- (29) Medical Officer, Government Hospital, Rajasthan High Court, Jodhpur /Jaipur.


REGISTRAR (ADMN.)